

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/9(CHE)/2024
NAME OF THE PETITIONER(S) : Drip Capital Inc
NAME OF THE RESPONDENTS : Right Health Platter Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Surendhar for the Petitioner.

Ld. Counsel Shri. Pawan Jhabahk for the Respondent.

Reply / Counter e-filed. Hard copy be filed within a week.

Copy served on the Applicant.

Ld. Counsel for the Applicant seeks and is granted time to file Rejoinder.

List the petition for hearing on **02.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)